

DIVISION BENCH  
COURT - I

**P-102**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/39(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>ADITYA BIRLA FINANCE LIMITED VS SHOMUK CONSULTANCY SERVICES PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Mr. Rishav Banerjee, Adv. ] For the Financial Creditor  
Mr. Amit Kumar Nag. Adv. ]  
Ms. Ranjabati Roy, Adv. ]  
Mr. Subhadeep Basak, Adv. ]

**ORDER**

1. Ld. Counsel for the Financial Creditor present.
2. At request by the Ld. Counsel appearing for the Financial Creditor, post this matter on **10/05/2024.**

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**